

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-113
157/252/ND/2020

IN THE MATTER OF:

Mr. Mascot Buildwell Private Limited
Vs.
ROC, NCT Of Delhi & Haryana

....APPELLANT

....RESPONDENT

SECTION

U/s 252(1)

Order delivered on 25.11.2020

CORAM:


CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 21.12.2020.


(Madhu Narula)
Court Officer

Surjit